

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S AD VICTORIAM
VENTURES PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S AD VICTORIAM VENTURES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29.05.2012
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, New Delhi Under the Companies Act 1956
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U74900DL2012PTC236633
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Association, 39, Nehru Place Delhi South Delhi DL 110019
6.	Date of closure of Insolvency Resolution Process	03.01.2022
7.	Liquidation commencement date of corporate debtor	04.01.2022
8.	Name and registration number of the insolvency professional acting as liquidator	RAKESH KUMAR SINGALA IBBI/IPA-002/IP-N00581/2017-18/11744
9.	Address and e-mail of the liquidator, as registered with the Board	csrakeshsingala@gmail.com 1/6, X Block, Lane No.4, Brahampuri, Delhi-110053
10.	Address and e-mail to be used for correspondence with the liquidator	csrakeshsingala@gmail.com 1/6, X Block, Lane No.4, Brahampuri, Delhi-110053
11.	Last date for submission of claims	03.2.2022

Notice is hereby given that the National Company Law Tribunal New Delhi Bench-III has ordered the commencement of liquidation of the M/S AD VICTORIAM VENTURES PRIVATE LIMITED on 04.01.2022 under section 33 of the Code.

The stakeholders of M/S AD VICTORIAM VENTURES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 03.2.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

Date and place:

: RAKESH KUMAR SINGALA

: 05.01.2022, Place: Delhi

